



File No. 10/03/2021-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,  
सी. जी. ओ. कम्पलैक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली/New Delhi- 110003  
दिनांक / Dated: 26<sup>th</sup> July 2021

**O R D E R**

There shall be Special Bench at Mumbai on 27.7.2021 to attend matters listed before Hon'ble Shri Venkata Subba Rao Hari, Member (Judicial) & Hon'ble Shri Chandra Bhan Singh, Member (Technical) at NCLT Mumbai and Hon'ble Ms. Suchitra Kanuparthi, Member (Judicial) & Hon'ble Shri Chandra Bhan Singh, Member (Technical) at NCLT Mumbai Court No. III & V. Hon'ble Shri Chandra Bhan Singh, Member (Technical) is on leave. The Special Bench shall attend the matters through Video Conference. The Special Bench shall comprise of:

(a) **Special Bench at NCLT, Mumbai- Court No. III**

1. Shri Venkata Subba Rao Hari, Member (Judicial)
2. Shri Shyam Babu Gautam, Member (Technical)

(b) **Special Bench at NCLT, Mumbai- Court No. V**

1. Ms. Suchitra Kanuparthi, Member (Judicial)
2. Shri Shyam Babu Gautam, Member (Technical)

Hon'ble Shri Shyam Babu Gautam, Member (Technical) shall first attend the matters of Court No. II, NCLT Mumbai & then Court No. III & V NCLT Mumbai.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 25.6.2021 for 27.7.2021 only.

This issues with the approval of Hon'ble Acting President, NCLT.

(Shiv Ram Bairwa)  
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Secretary, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/Guwahati/Hyderabad/Jaipur/Cuttack/Kochi/Amaravati/ Indore.
5. PS to Joint Secretary, (Sh. Gyaneshwar Kumar Singh) Ministry of Corporate Affairs, New Delhi.
6. NCLT web site/ Notice Board.
7. The Institute of Chartered Accountants of India, ITO, New Delhi.
8. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
9. The Institute of Cost Accountants of India, CMA Bhawan, 3 Institutional Area, Lodhi Road, New Delhi-110003
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. All Bar Councils.